

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.69/Chd/Pb/2018**

**In the matter of:**

Punjab Accumulators Pvt. Ltd. ...Petitioner.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Karanveer Jindal, Advocate for the petitioner.  
Mr. M.S. Pachouri, Registrar of Companies, Punjab & Chandigarh.  
Mr. Yogesh Putney, Senior Standing Counsel for the Income Tax  
Department.

There is no response filed by the Income Tax Department despite the fact that service of the Income Tax Department was effected on 03.07.2018 as per the affidavit filed vide diary No.2303 dated 04.07.2018. Arguments heard. Reserved.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

August 21, 2018  
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